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CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH, KOLKATA

O.A/350/675/2019
M.A/350/382/2019

Date of Order: 19.04.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

PRABHAT CHAKRABORTY

--Applicant

--vs--

M/O DEFENCE

--Respondents



For The Applicant(s): MR. J. R. DAS, COUNSEL

For The Respondent(s): MS. P. GOSWAMI, COUNSEL

ORDER (ORAL)

Per: Ms. Bidisha Banerjee, Member (J):

Heard:

2. At hearing, Ld. counsel for the applicant would produce a communication dated 19.04.2021, in which the applicant intends to withdraw the present O.A as the benefits dues in the aforesaid O.A/MA has been released to the applicant by the authority concerned.
3. Accordingly, the present O.A as well as M.A stands disposed of as withdrawn with liberty to agitate afresh, if he so desires.
4. Letter dated 19.04.2021 is taken on record.

A handwritten signature in black ink, appearing to read "Nandita Chatterjee".

(Nandita Chatterjee)
Member (A)

A handwritten signature in black ink, appearing to read "Bidisha Banerjee".

(Bidisha Banerjee)
Member (J)

ss